

जानना चाहता हूँ कि क्या ऐलोपथी के विद्यार्थियों ने भी इसका विरोध किया था कि आयुर्वेद को ऐलोपथी के साथ नहीं मिलाना चाहिए ?

**डा० सुशीला नायर :** जो ऐलोपथी के यानी माडर्न मेडिसिन के कालिजों में पढ़ते हैं उनको इसमें कोई दिलचस्पी नहीं है कि शुद्ध आयुर्वेद चलाया जाए या मिश्रित चलाया जाए ।

**Shri Tyagi:** May I know whether in the Ayurvedic colleges training is given in anatomy and surgery also?

**Dr. Sushila Nayar:** Anatomy and physiology had been included in the course in these so-called mixed colleges. But the vaidyas on the Panel on Ayurveda, that was called by the Planning Commission in May last year, do not want to include anatomy and physiology because their contention is that when they learn these subjects they lose respect for and faith in Ayurveda, and we certainly are not running these colleges to produce inferior types of doctors.

#### Auction of land in New Delhi

+

{ Shri P. C. Borooah:  
\*525. { Shri S. M. Banerjee:  
{ Shri Daji:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether nearly 6,000 square yards of land in Diplomatic Enclave, New Delhi was auctioned by Government on the 18th February, 1963; and

(b) if so, at what price?

**The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar):** (a) and (b). 22 plots of land of various sizes were auctioned at a total cost of Rs. 24,57,000.

**Shri P. C. Borooah:** May I know when this land was acquired by Government, at what cost and how much amount was spent for its development?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand**

**Khanna):** This land is a part of Delhi and must have been in the possession of Government for a long time. Development took place ten or twelve or fifteen years ago when this colony was developed which is now the Diplomatic Enclave or Chanakyapuri.

**Shri P. C. Borooah:** May I know whether some land has been under unauthorised occupation because of which it has not been possible to develop that land? May I know to what extent this is correct, and what steps Government are taking or are going to take in the matter?

**Mr. Speaker:** That would be a different thing altogether.

**Shri A. P. Jain:** Taking the value of land at the time of the establishment of the Diplomatic Enclave at the acquisition rates, what profit have Government made on the sale of these 34 plots, and do Government consider that this profit is unconscionable?

**Shri Mehr Chand Khanna:** There is no question of any profit. The land was developed a long time ago, and it has been auctioned in different phases, and the prices not only in Delhi but all over the country have risen.

**Shri A. P. Jain:** My question has not at all been answered. It was what they spent and what they earned out of it.

**Mr. Speaker:** The answer is that they have not spent anything.

**Shri A. P. Jain:** They have not spent anything on development at all?

**Mr. Speaker:** The land was there; and the property belonged to Delhi. That is what the answer is.

**Shri A. P. Jain:** My question was very specific. If the value of the land is calculated at the acquisition rates, then what is the profit that they have made? Whether they possessed the land for a hundred years or two hundred years is quite immaterial.

**Mr. Speaker:** The hon. Member can do that accounting himself.

**Shri A. P. Jain:** How can I do the accounting, when we do not know what the cost of development is?

**Mr. Speaker:** He must have known the acquisition rates . . .

**Shri A. P. Jain:** No, I do not know.

**Mr. Speaker:** The hon. Member wants to know the rate at which the land had been acquisitioned during those days.

**Shri Mehr Chand Khanna:** This might have been acquisitioned or this might have been nazul land ages ago. It is part of old Delhi or New Delhi. We developed it ten or twelve years ago, may be, at a cost of As. 10 to Rs. 12 per square yard; I have no idea of that whatsoever.

**Shri A. P. Jain:** We would like to have a half-an-hour discussion on this. This is a very vague answer. Neither the acquisition value nor the total cost of development has been given.

**Mr. Speaker:** I can decide only if he sends me a notice.

**Shri A. P. Jain:** I shall send a regular notice seeking a half-an-hour discussion.

**Shri Mehr Chand Khanna:** Let me complete my answer with your permission. This land was developed a long time ago. The land values have gone very high, not only in Delhi but in other parts of the country too, and the lands have been sold at a fairly big price. This is the statement that I am making before the House.

**Shri A. P. Jain:** The hon. Minister has not at all answered my question.

#### श्रीषधियों का विज्ञापन

+

{ श्री कछवाय :  
श्री यु० सि० चौधरी :  
\*५२७ { श्री बड़े :  
{ श्री बेरवा कोटा :

क्या स्वास्थ्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार ने किन-किन रोगों तथा उनकी श्रीषधियों के विज्ञापनों पर प्रतिबन्ध लगा रखे हैं ;

(ख) यह प्रतिबन्ध किस आधार पर लगाये गये हैं ; और

(ग) १९६१-६२ में इस नियम का उल्लंघन करने वाले कितने व्यक्तियों अथवा फर्मों को दण्ड दिया है ?

स्वास्थ्य मंत्रालय में उपमंत्री (डा० ब० स० राजू) : (क) और (ख) एक विवरण, जिसमें अक्षित सूचा भी गई है, सभा पटल पर रखा गया है । [पुस्तकालय में रखा गया, देखिये संख्या एल० टी-१०१२।६३ ।]

(ग) भेषज एवं ऐन्दुनालिक उपचार (आपत्तिजनक विज्ञापन) अधिनियम के पबन्धों का उल्लंघन करने पर १९६१-६२ में १४ व्यक्तियों अथवा फर्मों को ठोपी पाया गया । न सभी मामलों में जुर्माने किये गये और कोई कैद की सजा नहीं दी गई ।

**An Hon. Member:** We are not able to follow the Hindi answer.

**Mr. Speaker:** What can I do? If he does not read out the answer in Hindi there are objections.

**Shri Surendranath Dwivedy:** It can very well be read out by the hon. Minister of Health.

**Dr. Ram Subhag Singh:** He is reading very nicely. Now, the Deputy Minister may read out the answer in English.

**Mr. Speaker:** How can a new Minister get used to reading in Hindi, if we do not allow him to do so?

**Shri Surendranath Dwivedy:** Is the House to be a school for that purpose?

**Shri Raghunath Singh:** My hon. friend can understand Hindi very well.